(d) what action has been taken against the persons concerned?

Written Answers

The Minister of Communications (Shri Jagjivan Ram): (a) to (d). The information is being collected and will be laid on the Table of the House in due course.

WELFARE INSPECTORS

1094. Shri Ramji Verma: (a) Will the Minister of Railways be pleased to state the number of Welfare Inspectors employed on the ex-O.T. Railway Section including Fatehgarh section of N. E. Railway and the number of those that are employed in the rest of the sections of the N. E. Railway along with their grades and rategories on the two sections separately?

- (b) How many of the Welfare Inspectors meant for the ex-O.T. Railway section are functioning as Welfare Inspectors and how many of them are devoted solely to investigate the grievances and other duties actually required by the Railway authority?
- (c) Is there any Welfare Officer for controlling these Welfare Inspectors?
- (d) If so, what are his qualifications in the field of labour relations?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a)

The required information is given in the statement below:—

Number of Welfare Inspectors employed in the ex-O.T. Rail-way section including Fatch-garh section of N.E. Railway, with grades and categories.

No. of those employed in the rest of yellowing the sections, with grades and categories.

Category	Num- bel		Category	Num-	Gra- de
Welfare In- spectors	8	260-350	Welfare In	- 2	26(-350
do	5	200-300	do	4	200-560
do	8	150-225	do	8	150-225
	16		14		
			Personnel Inspector		260-350
			do	1	150-225
			Hours of Employ- ment Re, gulation Inspector	3	200-800
			do	3	150-225

⁽b) All Welfare Inspectors in the O.T. Section including Fatehgarh Section are doing Welfare and Personnel work.

63 P.S.D.

(c) and (d). There are no Welfare Officers as such. All Welfare Inspectors work under the direction of the Personnel Officers at Headquarters and the Regions. At present there are four Personnel Officers who possess diploma in Social Welfare of the Calcutta University.

SALUR-BOBBILI RAILWAY LINE

1095. Shri Rajagopala Rao: (a) Will the Minister of Railways be pleased to state the amount allotted for the restoration of the Salur-Bobbili Branchs line on the Eastern Railway during the year 1953-54?

- (b) Was the amount set apart last year, fully spent on the project?
- (c) What is the total cost of the restoration?
- (d) How long will it take for the complete restoration of the Branch line?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Rs. 2 lakhs have been provided for the restoration of the Bobbili-Salur Branch in the 1953-54 Budget.

- (b) With adjustments yet to be made, the allotment of Rs. 6 lakhs made during 1952-53 will be fully spent.
- (c) The total estimated cost is Rs. 10.8 lakhs including Rs. 2.6 lakhs chargeable to other than Railway Expenditure.
- (d) The work is expected to be completed during the current year (193-54).

INDIAN RAILWAY RATES TRIBUNAL

1696. Shri Ramachandra Reddi: Will the Minister of Railways be pleased to state:

- (a) the expenditure incurred on the Indian Railway Rates Tribunal so far up to the 31st March, 1953;
- (b) the number of applications admitted and the number disposed of in each year;
- (c) whether there was any retrenchment in the establishment of the Tribunal after its inception; and
 - (d) if so, when and to what extent?